Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service: R.V. BALARAM DAS
   Cadre: ILS

2. Present post held: ASSISTANT GOVT. ADVOCATE

4. Present Pay: 15600-39100+6600

<table>
<thead>
<tr>
<th>Name of District, Sub-Division, Taluk &amp; Village or City in which property is situated (full location &amp; postal address)</th>
<th>Name &amp; Details of Property, Housing lands and other buildings</th>
<th>Cost of construction/ Acquisition (and year when purchased) including of land in case of house</th>
<th>Present value *</th>
<th>If not in own name, state in whose name held &amp; his/her relationship to the Govt. servant</th>
<th>How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &amp; name with details of person(s) from whom acquired</th>
<th>Annual income from the property</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>N.A.</td>
<td>N.A.</td>
<td>N.A.</td>
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<td>N.A.</td>
<td>N.A.</td>
<td>N.A.</td>
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</tbody>
</table>

Signature: R.V. BALARAM DAS
Name: ASSISTANT GOVERNMENT ADVOCATE
Designation: ASSISTANT GOVERNMENT ADVOCATE
Date: 14.06.2011

Note: Please read the notes overleaf before filling up the Form.